

THE INCOME TAX APPELLATE TRIBUNAL
SURAT BENCH, SURAT

**Before Shri Sanjay Garg, Judicial Member
and Shri Bijayananda Pruseth, Accountant Member**

**ITA No. 669/Srt/2024
Assessment Year 2016-17**

Bio India Interventional Technologies Pvt. Ltd., Shed No. A-2, Plot No 14, Near Charak Pharma, GIDC-396171 PAN: AADCB3593R (Appellant)	Vs	The ITO, Ward-1, Vapi (Respondent)
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**Assessee by: Shri Rasesh Shah, A.R.
Revenue by: Shri Ravi Kant Gupta, CIT-D.R.
on behalf of Shri Mukesh Jain, Sr. D.R.**

Date of hearing : 17-03-2025
Date of pronouncement : 28-03-2025

आदेश/ORDER

Per Sanjay Garg, Judicial Member:

The present appeal has been filed by the Assessee against the order passed by the National Faceless Appeal Centre (NFAC), Delhi [hereinafter referred to as "CIT(A)"] dated 19.04.2024 arising from the assessment order passed u/s.143(3) of the Income Tax Act, 1961 (here-in-after referred to as "the Act") relevant to the Assessment Year 2016-17.

2. The Ld. Counsel for the assessee has requested that the assessee has availed the benefit of Vivad Se Vishvas Scheme-2024. The assessee has also placed on file the copy of Form

No. 1 filed with the Department and copy of Form No. 2 issued by the Department under the Direct Tax Vivad Se Vishwas Scheme, 2024.

3. In the light of written request made on behalf of the assessee, the appeal is dismissed as withdrawn. However, in the event, the assessee fails to avail the benefit of VSV Scheme for any reason, whatsoever, then the assessee will be at liberty to seek restoration of this appeal for hearing by moving a separate application in this respect.

4. In the result, **the appeal filed by the Assessee is hereby dismissed as withdrawn.**

Order pronounced in the open court on 28-03-2025

Sd/-
(Bijayananda Pruseeth)
Accountant Member
Ahmedabad : Dated: 28/03/2025

Sd/-
(Sanjay Garg)
Judicial Member

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Surat
6. Guard file.

// True Copy //

By order,
Assistant Registrar,
Income Tax Appellate Tribunal,
Surat